

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:5137

ANSWERED ON:10.12.2010

REMITTANCE TO SUSPECT NGOS

Bapurao Shri Khatgaonkar Patil Bhaskarrao;Gaikwad Shri Eknath Mahadeo;Ray Shri Rudramadhab ;Yaskhi Shri Madhu Goud

Will the Minister of FINANCE be pleased to state:

- (a) whether the Government have recently tracked several remittances from Middle East and western nations to suspect Non-Governmental Organizations (NGOs) individuals who are considered to be sympathizers of anti-national elements;
- (b) if so, the details in this regard with the names of NGOs and individuals; and
- (c) the action taken against each of those found guilty?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S.S. PALANIMANICKAM)

(a) & (b): Remittances are regularly scrutinized from a national security perspective. Based on intelligence, in specific cases, further details in respect of remittances are obtained, analysed and operationalized. No specific reports pertaining to Middle East or western nations have been received.

(c): Depending on the nature of the remittance, remitter and status of the beneficiary, appropriate action is initiated. This can include action under Unlawful Activities (Prevention) Act (UAPA), Prevention of Money Laundering Act (PMLA) and Foreign Exchange Management Act (FEMA) by the concerned agencies.